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Central Administrative Tribunal
Principal Bench

O.A. No. 1163 of 2001
M.A. No. 996 of 2001

New Delhi, dated this the 2nd January, 2002

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MR. SHAKAR RAJU, MEMBER (J)

1. Shri Pankaj Kumar Sharma
S/o Shri Yad Ram Sharma
Carpentry Attendant
436, Lodhi Road Complex,
New Delhi.
2. Dhanbir Singh,
S/o Shri Narayan Singh,
Carpentry Attendant,
Vill. Mahancha,
Post Office Mahancha,
District Gautam Budh Nagar,
Uttar Pradesh .. Applicants

(By Advocate: Shri M.K. Bhardwaj)

Versus

1. Union of India through
the Secretary,
Dept. of Culture,
National Museum, Janpath, New Delhi.
2. Director,
Dept. of Culture,
National Museum, Janpath, New Delhi.
3. The Administrative Officer,
Dept. of Culture, National Museum,
Janpath, New Delhi. .. Respondents

(By Advocate: Shri Rajinder Nischal)

ORDER (Oral)

S.R. ADIGE, VC (A)

Heard both sides.

2. The O.A. is disposed of with a direction that while respondents may initiate the process for filling up of the vacancies for the post of Carpenter in Respondents' organisation, in accordance with rules and instructions on the subject, they should continue to retain the applicants who are ad hoc

appointees to the aforesaid post, till such time as the regular candidates are available for filling up the aforesaid post.

3. It is made clear that once the regular candidates are in a position to fill up the two posts of carpenter presently held by applicants on ad hoc basis, applicants will have to make way for such regular candidates
~~applicants~~.

4. The O.A. is disposed of accordingly. No costs.

S. Raju

(Shankar Raju)
Member (J)

karthik

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(S.R. Adige)
Vice Chairman (A)